

DIVISION BENCH
COURT - I

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/369(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS GURUKUL PROJECT LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance(via video conference/physically)

Ms. Madhu Jana, Adv.

] For RoC, West Bengal

ORDER

1. Ld. Counsel for RoC, West Bengal present.
2. None appears for the Respondent. Await presence.
3. Post this matter again on **25.06.2024**. It is made clear that if no one appear on behalf of the Respondent on the next date of hearing, appropriate orders will be passed.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)